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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2021

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For settlement	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S S Jayanthi	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

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ADVOCATE FOR RESPONDENT/s:

Ajay Kumar, M      Ajay Kumar, M      9945103869

**ORDER**

Heard Mr. Ajay Kumar.M, learned Counsel for the Respondent and none appeared for the Petitioner.

The learned Counsel for the Respondent states that settlement talks are in progress and they are awaiting response from the Petitioners side.

Post the case under the caption for "Settlement" on 22.03.2021 as a last chance.

  
MEMBER (T)

  
MEMBER (J)

Brunda  
Verified  
  
Court Officer